

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.63/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.12/2012
NAME OF THE COMPANY	Sri Annapurna Bio-Protein Pvt. Ltd
NAME OF THE PETITIONER(S)	Vemuri Shyam Prasad & (2) Others
NAME OF THE RESPONDENT(S)	Sri Annapurna Bio-Protein Pvt. Ltd & Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao G. Bhupesh	Sr. Adv Advocate	9966622805	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P.H. Arvinth Pandian Sr. Advocate Sai Vihari	A 2	9010613275	

Enclosed Order Sheet

ORDER

Heard. Shri R.Raghunandan Rao, Sr Counsel along with Shri G.Bhupesh, Learned Counsels for Petitioner; Shri Shri P.H.Arvinth Pandian, Sr. Counsel along with TVP Sai Vihari for Respondent No.2.

Both the Counsels submits that they are trying to settle the issue amicably between themselves and sought time for three weeks. Case is posted to 18.12.2017.


Member (T)

pc


Member (J)